

(15)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/720/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : SIRAJ & RENU
NAME OF THE RESPONDENT(S) : URBANEDGE HOTELS & HOLDINGS PVT LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R. Muneer

CO-Holder of Operational credit
R. Muneer
22.01.2018

PAWAN

Counsel for
~~Operational~~
Corporate
debtor
ORDER

J.C.P.T

Counsel for both the parties present. The last chance is given to the Corporate Debtor to file a reply, failing which the matter will be taken up for arguments on the next date of hearing. Put up on **08.02.2018 at 10.30 AM.**

-s/r
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)